

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

17
C.P No.407/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		Sujay Kumar Mukhopadhyay -Vs- ITC Ltd & Ors		
Under Section		58-59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CHHATRAPAL SUGANDH Petitioner
Advocate

ORDER

C.P. Sugandh
9.10.2017

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

Petitioner has not filed affidavit of service. Petitioner is directed to file affidavit of service along with track report of the postal authorities.

List the matter on 20/11/2017 for hearing.

SD
(Jinan K.R.)
Member (J)

SD
(Vijai Pratap Singh)
Member (J)